

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02.07.2018


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & 1 another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

① CIBI VISHNU COUNSEL FOR RESPONDENTS 

② H. Karthik Sehadri COUNSEL FOR PETITIONER  
SURAJ C 

ORDER

Counsels for both the parties present, prayed for an adjournment. At request, the matter is adjourned. Put up on 12.07.2018 at 10.30 A.M.

  
(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)